

%Chromite Railments for internal consumption

@ 7 14 25 27 30

@Figure for the year 1958 is not available.

%Data regarding railments of chromite for public sector and private sector steel plants is also not available separately.

Note: Figures regarding railments of manganese chromite and iron ore from 1955 to 1957 are not available, as the Mineral Conservation and Development Rules, 1958, under which this information is collected from mine owners came into force only from 1-6-1958.

Retrenchment of Workmen at Giridih Collieries.

466. { Shrimati Renu Chakravartty:
Shri Indrajit Gupta:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that three hundred and eight senior workmen of Giridih collieries are facing retrenchment;

(b) whether it is also a fact that this runs counter to agreements made earlier; and

(c) whether there is any plan or proposal to absorb these workmen in any other sister collieries in an expanding concern like the National Coal Development Corporation?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) On the closure of Sariabad Pit of the Kurharbaree Colliery (Giridih Collieries) due to exhaustion of coal, all the 308 employees working in this pit were initially considered surplus. But on re-assessment, it was found that only 276 workmen in different categories constituted the net surplus. In terms of the Industrial Disputes Act, the entire Kurharbaree colliery consisting of its various pits has to be dealt with as one undertaking. Accordingly the juniormost workmen in different categories throughout this colliery were declared surplus. On the basis of "last come first go", 121 coal miners and 36 loaders who had a service of less than one year have been retrenched. The services of the remaining

119 workmen are in the process of retrenchment strictly in accordance with the above principle. It is therefore not correct to say that senior workmen are facing retrenchment.

(b) No, Sir.

(c) All possible efforts have been made to absorb as many of the workmen as possible in other collieries, and some of the workmen have, in fact, been absorbed in this manner.

Coal Deposits near Nagpur

467. { Shri K. N. Tiwary:
Shri D. J. Naik:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that coal has been found near Nagpur; and

(b) if so, the particulars thereof?

The Deputy Minister in the Ministry of Steel Mines, and Heavy Engineering (Shri P. C. Sethi): (a) and (b). Yes; coal has been found in the Kamptee, Umrer and Bandar coalfields near Nagpur. The reserves of coal in a part of the Kamptee coalfield have been estimated at 445 million tonnes and in the Bandar coalfield at 109 million tonnes. In the Umrer coalfield, the reserves have been estimated at 70 million tonnes.

Mines in Bihar

468. Shri K. N. Tiwary: Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether Government are aware that most of the mines leased by Bihar Government could not be worked in absence of Railway lines near the mine heads; and

(b) if so, the number of such un-worked leases on Gun, Manoharpur, Chiria range?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) No report has been received of any mining lease granted by the Government of Bihar remaining un-worked in the absence of railway lines near the mine heads.

(b) Does not arise.

Tea Plantations

469. Shri Ram Harkh Yadav: Will the Minister of International Trade be pleased to state:

(a) whether it is a fact that a large area of tea plantations in India is exclusively held by foreign interests, prominently in British;

(b) if so, the details of such plantations; and

(c) the details of the British interests in tea industry in India?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b). Of the total area under tea in India, about 45.17 per cent is owned by non-Indian Companies which are predominantly British. The details are given below:—

	No. of estates	Area under tea as on 31-3-1962
		(Hectares)
Non-Indian	385	152,063.08
Total	9653	332,961.29

(c) Of the total capital of about Rs. 140 crores (including reserves) invested in the Tea industry, about Rs. 95 crores is British. About 56% of the tea broking firms in India are predominantly British who handle the bulk of auction sales in India. Approximately, 53% of the total exports of tea is handled by British interests. It is estimated that 87% of the total blending of tea is done by British firms.

Chief Minister of Orissa

470. Shri P. K. Deo: Will the Minister of Law be pleased to state:

(a) whether any complaint has been received by the Election Commission against the continuance of the present Chief Minister of Orissa as a member of the Orissa Legislative Assembly; and

(b) if so, when the complaint was received and what action has been taken by the Chief Election Commissioner thereon?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):

(a) The question whether Shri Biren Mitra, the present Chief Minister of Orissa, incurred a disqualification for being a member of the State Legislative Assembly was raised in a petition addressed to the Governor who referred it to the Election Commission for its opinion.

(b) The reference from the Governor was received by the Commission on the 23rd December, 1963 and it was inquired into by the Commission after giving notice to both parties. The Commission recorded its opinion on the 30th May 1964 and sent it to the Governor on the 1st June, 1964.

Transmission Tower Factory in Jaipur

**471. { Shri M. Rampure:
Shri D. D. Mantri:**

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that a big transmission tower factory at Jaipur is likely to be set up;

(b) if so, when the actual work is likely to be taken up; and

(c) the capacity of the factory?

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi): (a) Yes Sir.